

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 325

IA-1934/2021, IA-5441/2021, IA-3884/2021, IA-1016/2021, IA-1020/2021, IA-1025/2021, IA-1032/2021, IA-1054/2021, IA-1056/2021, IA-1060/2021, IA-4077/2021, IA-1064/2021, IA-1508/2021, In IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr. Applicant
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 29.02.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Renotified **to 01.03.2024.**

-Sd-
(COURT OFFICER)

Ajay